

Daily Board Civil CR-19

<p align="center">CITY CIVIL COURT MUMBAI                      IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  <b>CIVIL CAUSE LIST</b>                      DATE 02.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 82/18 to 91/18, 94/18 to 97/18, 106/18,108/18, 155/18, 185/18	Hearing	Ashok Shridhar Phodkar Vs 1.MCGM The Municipal Commissioner 2. Smt. Vandana Sawant Enquiry Officer K West Ward	Sapana Rachure  Adv. A. V. Diwate
2	Misc. Appeal 92/18, 93/18	Compliance	Sakhalkar Hemalata S Vs 1. MCGM 2. Smt. Vandana Sawant Enquiry Officer K West Ward	Sapana Rachure  Adv. A. V. Diwate
3	Misc. Appeal 102/19	Hearing	Sheetal Jadhav Vs Admiral Superintendent	Sangram Chinnappa  Adv. Shriram Redij
4	Misc. Appeal 171/19	Hearing	Mrs. Shakuntala Shankar Toraskar Vs Life Insurance Corporation of India	Sandip Ghogare  Adv. D. B. Pereira
5	Misc. Application 53/20	Hearing	Shapoorji Pallonji And Co. Ltd., Vs The New India Assurance Co. Ltd.	V.Y.Sanglikar  Cyril Amarchand Mangaldas
6	Suit 7464/83	Arguments	PRATIMA MAHESH MEHTA AND ORS Vs TULSIDAS V PATEL P LTD AND ORS AND PRATIMA MAHESH MEHTA AND ORS	M/s. Thakore Jariwala & Associates  Solomon and Co D/1 Desai and Diwanji D/4,5
<p align="center">CITY CIVIL COURT MUMBAI                      IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  <b>CIVIL CAUSE LIST</b>                      DATE : 03.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				

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Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 2326/14 @ NM 338/20	NM Hearing	1.RAJESH PURUSHOTTAMLAL CHOURASIA 2. RAMESH PURSHOTTAMLAL CHOURASIA Vs VISHWANATH PURSHOTTAMLAL CHOURASIA	PARESH S. MADKAIKAR  Kanchan Prajapati
2	Suit 1747/16 @ NM 2585/19	NM Hearing	1.Crest Hotels Limited 2.Madhuli Co-operative Housing Society Ltd. Vs Poonam Property Co- operative Premises Society Ltd.	Sanket M. Mungale  Adv. Vipul Shah
3	Suit 1600/17 @ NM 876/18, 37/20, 3006/17	NM Hearing	1.Khatijabi Malik Mohd.Parande 2.Kulsum Sakib Mukadam 3.Shirin Nazim Kazi Vs 1.Hameed Malik Mohd. Parande 2.Zeenat Abdul Kader Parande 3.Sana Abdul Kader Parande	A. A. Siddiqui Mateen Shaikh  Adv. J. V. Mhatre
4	Misc. Application 36/20	Reply	The Governor of Maharashtra - Misc. Appeal St. No. 2274/2020 Vs The Board of Trustee of the Port of Mumbai and Anr.	M. B. Jadhav  Jaykar and Partners
5	Misc. Appeal 1/18 to 14/18, 23/18 to 27/18, 29/18 to 41/18, 43/18 to 58/18, 157/18 to 168/18, 174/18, 182/18, 260/18, 267/18	Hearing	Shailendra R. Gavas - Through his. C.A. Mr. Balkrishna Narayan Gavas Vs MCGM	Apurva M. Bhat  Adv. A. V. Diwate
6	Misc. Appeal 46/19 to 93/19, 96/19, 106/19, 111/19, 139/19, 163/19/165/19, 1/20, 3/20, 5/20	Hearing	Mrs. Parvati Shankar More Vs MCGM	Apurva M. Bhat  Adv. A. V. Diwate
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CIVIL CAUSE LIST</b> DATE : 04.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				

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Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 166/19 @ NM 1417/20	Arguments	Janak Mulraj Tanna Vs The Board Of Trustees Of Port Of Mumbai And 3 Ors	V. Thakers  The Law Point R/1,2
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CIVIL CAUSE LIST</b> DATE : 05.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Misc. Appeal 145/19	Hearing	Ojus Marketing Management Pvt. Ltd. Vs The Board of Trustees for the Port of Mumbai	Mr. Prerak Choudhary  Adv. Arundhati Korale
2	Misc. Appeal 149/19 @ NM 959/20	Hearing	Kirit Ramji Thakkar Vs MCGM	Hardik Desai  Adv. A. V. Diwate
3	Misc. Appeal 150/19 @ NM 960/20	Hearing	Subodh Vithaldas Thakkar Vs MCGM	Hardik Desai  Adv. A. V. Diwate
4	Misc. Appeal 169/19	Hearing	Shubhangi Gajanan Samel Vs MCGM	Mr. Abhishekh L. Tripathi  A. V. Diwate
5	Misc. Appeal 170/19	Hearing	Tanvi Prashant Devrukhakar Vs MCGM	Mr. Abhishekh L. Tripathi  A. V. Diwate
7	Suit 17/20 @ NM 4973/20, 200/20, 269/20, 270/20, 271/20	Settlement	Diamond Hill Co-Operative Hsg. Soc. Ltd. Vs M/s M.K.Realty through its Partners Kunal Pankaj Rawal and Manoj B. Vora	Priyanshu Mishra  Bipin Joshi
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CIVIL CAUSE LIST</b> DATE : 06.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates

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1	Misc. Appeal 99/17 @ Review 277/18 @ MA 7/19	Arguments	Hindustan Unilever Ltd Vs The Board Of Trustees Of Port Of Bombay And Anr	Sanket M Mungale  The Law Point
2	TA 6/20	Arguments	Kanaiyalal Jethalal Pujara - in N/M 3789 of 18 Vs Jitendra Raichand Kothari (deceased) Bhanuben Jitendra Kothari	Plaintiff in person
<p>CITY CIVIL COURT MUMBAI IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19) <b>CIVIL CAUSE LIST</b> DATE : 07.11.2020 (11.00 A.M. to 2.00 P.M.)</p>				
Sr. No.	Cases	Stage	Parties	Advocates
1	Suit 6034/05	Compliance	Shirley N Rajwani Vs M S Nensee Constuctions Pvt Ltd	M/s. Legal Vision  Law Juris
2	Misc. Appeal 113/19	Dismissal	The Central Government Employees Consumers Co- operative Society Ltd. in Delay Appln. St. No.1330 of Vs Union of India	Raj and Associates  Adv. Y. S. Bhate - R/1 to 3, Adv. A. V. Diwate – R/4
3	Misc. Appeal 133/19	Arguments	Anil Visaria Vs 1.LIC Of India	S. K. Page  K. N. Kandekar
4	Misc. Appeal 151/19	Hearing	Premji Morarji Ruparel Deceased Through legal heirs a. Kirit Premji Ruparel Vs The Board Of Trustees Of The Port Of Mumbai	Sanket M Mungale  The Law Point
5	Misc. Application 97/19	Hearing	Mangal Vinod Hirave - Applicant - in Misc. Appln. No.68/18 in Exe. Appln. No.18/18 in Su.No.6661/05 Vs Anant Rajaram Avasare – Defendants	Haresh Jagtiani and Associates